

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV – Special Bench

33.

IA-4571/2023 in C.P.(IB)/506(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

MS. LAKSHMI GURUNG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES:

Shirpur Gold Refinery Limited

Vs

Balmukh Goldjewel & Multitrading Pvt.  
Ltd.

SECTION: 9, 45(1), 43(1) r/w 44(1), 66(1) OF INSOLVENCY AND BANKRUPTCY CODE,  
2016.

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**ORDER**

1. Mr. Raturaj Bankar, Ld. Counsel for Applicant present (VC).
2. List this matter before regular Bench on **25.06.2024**.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

LAKSHMI GURUNG  
Member (Judicial)